

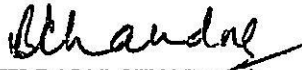
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.87258-377/F.1(3)/Gaz/2025, dated 06.11.2025, the following Committee is hereby re-constituted, with immediate effect:-

S.N	Name of the Committee (For All District)	Name of Judicial Officer	Designation
1	Committee for inter-se District transfer of the members of the staff.	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Gurvinder Pal Singh Principal District & Sessions Judge (South)	Member
		Ms. Nivedita Anil Sharma Principal District & Sessions Judge (South-East)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs)
Delhi

No. 4415-4485 /F.1(3)/Gaz/2026

Dated _____

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/RACC.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, all branches of Central District, Tis Hazari Courts, Delhi.
5. The Sr. Accounts Officer/DDO, Accounts Branch, Central, THC, Delhi.
6. The PS to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi